

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 96 OF 2017 IN  
DFR NO. 4221 OF 2016**

**Dated: 16<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Federation of Industries Association ...Appellant(s)**

**Vs.**

**Joint Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rohit Rao  
Mr. Mukund P. Unny

Counsel for the Respondent(s) : -

**ORDER**

**I.A. NO. 96 OF 2017  
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 20.03.2017. Dasti, in addition, is permitted.

List the matter on **20.03.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*